

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.215 - CP(IB)/24(AHM)2021
Item No.216 – IA 649 of 2022

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

Centrum Financial Services Ltd
V/s
Olga Menezes

.....Applicant

.....Respondent

Order delivered on 17 /01/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ashish Dalal Adv. for Mr. B Gopal Krishan, Adv.
For the Respondent : Mr. Vivek Singh Panwar, Adv. for Mr. Arpit Singhvi

ORDER

CP(IB) 24 of 2021 & IA 649 of 2022

Transfer order to court 1 is not received yet, hence, matter stands adjourned to 01.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)